

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 781 OF 2004

Applicant/s R.L. Messay Respds. W.O. P. Sohier

Advocate for Applicant/s Mr. R.C. Sohier Advocate for Respondent/s Mr. P. Mathur
Mr. S. Gosain

Notes of the Registry	Orders of the Tribunal Sheet No.
	<p>30.05.2011 OA No. 781/2004</p> <p>Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mr. D.C. Lakha, A.M.</p> <p>None is responding for the applicant even in the revised list. However, Mr. Prashant Mathur, Advocate appeared for the respondents.</p> <p>O.A. stands dismissed in default of the applicant.</p> <p> A.M.</p> <p> J.M.</p> <p>/M.M/</p>

Contd. On Sheet No. _____